

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL, PENDENCY AND CASE CLEARANCE RATE OF COMMERCIAL CASES DURING THE MONTH OF SEPTEMBER, 2026

(B) COMMERCIAL DIVISION	PENDENCY AS ON 01.09.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.09.26	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
CIVIL SUITS (COMM)	4581	132	85	4628	798	16
ORIGINAL MISC. PET. (I) (COMM)	273	83	60	296	236	6
ORIGINAL MISC. PET. (T) (COMM)	67	11	16	62	149	4
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	17	6	4	19	19	3
ORIGINAL MISC. PET. (COMM)	2634	54	49	2639	2818	40
ORIGINAL MISC. PET. (ENF.) (COMM)	1077	13	94	996	852	14
ORIGINAL MISC. PET. (EFA) (COMM)	45	0	2	43	1883	23
ARBITRATION APPEAL (COMM)	72	8	17	63	275	6
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	139	82	102	119	39	2
COUNTER CLAIMS (COMM)	181	3	3	181	152	
CIVIL SUITS (COMM) (INFRA)	2	0	0	2		
CIVIL ORIGINAL (COMM-IPD-TM)	1139	38	9	1168	303	6
CIVIL ORIGINAL (COMM-IPD-CR)	202	7	7	202	1355	15
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-PAT)	146	4	3	147	385	11
CIVIL APPEAL (COMM-IPD-PV)	4	0	0	4		
CIVIL APPEAL (COMM-IPD-TM)	139	8	5	142	480	7
CIVIL APPEAL (COMM-IPD-CR)	15	0	1	14	489	7
CIVIL ORIGINAL (COMM-IPD-PAT)	56	3	2	57	849	16

CASE CLEARANCE RATE OF COMMERCIAL CASES FOR THE MONTH OF SEPTEMBER, 2026

DIVISION	TOTAL NUMBER OF CASES INSTITUTED	TOTAL NUMBER OF CASES DISPOSED OF	CASE CLEARANCE RATE (CCR)
COMMERCIAL DIVISION	452	459	101.55%

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.